

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BANGALORE

ORIGINAL APPLICATION NO.170/00614/2019

DATED THIS THE 21ST DAY OF JUNE 2019

HON'BLE DR. K.B. SURESH, MEMBER(J)

HON'BLE SHRI CV.SANKAR MEMBER (A)

HD.Gangadhar, 56 years,
S/o Late S Doompappa Salethur,
No.106 ,Bhavishya Nidhi Enclave,
Vamanjoor,
Mangalore – 575 028 Applicant

(By Paanchajanya Associates...Advocate)

V/s.

1.The Commissioner,
Central Provident Fund Commissioner,
Bhavishya Nidhi Bhavan
No.14, Bhikaji Cama Place,
New Delhi – 110 066.

2.The Commissioner,
Additional Central Provident Fund
Zonal office,
Karnataka and Goa State
“Kaveri” Bhavishya Nidhi Enclave,
HMT Main road Jalahalli,
Bangalore – 560 013

3.The Regional Provident Fund
Commissioner, I,
Bhavishya Nidhi Bhavan,
Highlands Silva Road,
Mangalore – 575 002Respondents

ORDER (ORAL)HON'BLE DR. K.B. SURESH, MEMBER (J):

1. Heard. Applicant files a memo for withdrawal of OA. Allowed. OA is dismissed as withdrawn. No order as to costs.

(CV.SANKAR)
MEMBER (A)

(DR. K.B. SURESH)
MEMBER (J)

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